

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1896/2001

(2)

Tuesday, this the 31st day of July, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Smt. Jaiwanti Kelkar
B-4/208-B, Keshav Puram
Delhi-35.

..Applicant
(By Advocate: Ms. Amita Rajora)

Versus

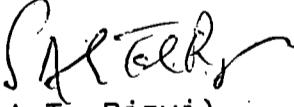
1. The Govt. of NCT of Delhi
through its Secretary
Ministry of Education
Delhi Secretariat, IP Estate
New Delhi.
2. The Director of Education (Admn. Branch),
Distt. North West (B)
FU Block, Pitampura
Delhi-36.
3. Suman Lata
the Govt. of NCT of Delhi
through its Secretary
Ministry of Education
Delhi Secretariat, IP Estate
New Delhi.

..Respondents

O R D E R (ORAL)

By Hon'ble Shri Ashok Agarwal:-

On application made by Ms. Amita Rajora, the learned advocate appearing on behalf of the applicant, leave is granted to withdraw the application with liberty to file fresh application on the same cause of action.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/